

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:74
ANSWERED ON:08.08.2012
SEPARATE FORUM
Scindia Smt. Yashodhara Raje

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to constitute a separate forum to ensure better coordination between Centre and State Governments to solve the problems concerning coal and other minerals;
- (b) if so, the time by which this forum is likely to be constituted;
- (c) whether the PL/ML cases of coal blocks approved in States are pending with the Central Government;
- (d) if so, whether the Government proposes to take any steps for the immediate disposal of these cases;
- (e) whether the Government proposes to waive off the clearance from Environment and Environment and Forest Ministry and the principle of 'No go Area' regarding extraction of coal; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): No such proposal is under consideration of the Government..
- (b): Does not arise in view of reply given to (a) above.
- (c) & (d): Prospecting Licence/Mining Lease are granted by the State Governments with prior approval of the Central Government in appropriate cases. The proposals received from states are examined and if found in order, approvals are granted.
- (e) & (f): There is no such proposal under consideration of the Government.